COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 152 OF 2016 & IA NO. 325 OF 2016

Dated: 1st November, 2017

Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Present: Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:	
NTPC Ltd.	 Appellant(s)
Vs.	
Central Electricity Regulatory Commission	 Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

ORDER

IA No. 325 of 2016 (exemption from filing certified copy of the impugned order) is allowed.

Appeal No. 152 of 2016

Admit. Issue notice to the Respondents returnable on 15.01.2018. Dasti, in addition, is permitted.

List the matter on 15.01.2018.

(I. J. Kapoor) **Technical Member** (Justice Ranjana P. Desai) Chairperson

ts/tpd